

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1743
ANSWERED ON:06.03.2000
ELECTORAL REFORMS
RAGHUNANDAN LAL BHATIA

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Election Commission has sought opinion of the State Governments on the poll reforms; and
- (b) if so, the response thereof?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS

(SHRI RAM JETHMALANI)

- (a) : No, Sir.
- (b) : Does not arise.